

SVKM'S NMIMS Deemed-to-be University, INDORE
SCHOOL OF LAW

presents

LAW FEST

12th-14th April, 2024



OFFICIAL MEDIA PARTNER



KNOWLEDGE PARTNER



OUTREACH PARTNER



FOOD PARTNER



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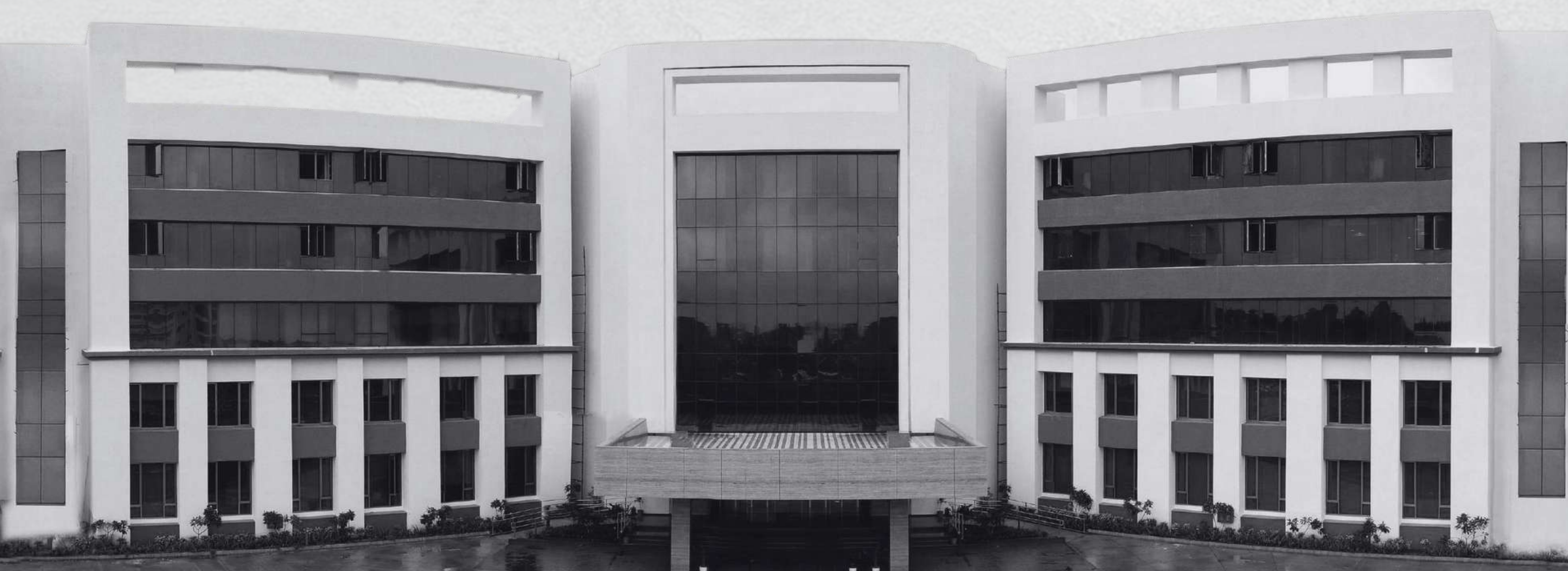
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ABOUT SVKM'S NMIMS DEEMED-TO-BE INDORE

In 1981, Shri Vile Parle Kelavani Mandal made the decision to cater to the rising demand for management institutes in India leading to the birth of Narsee Monjee Institute of Management Studies (NMIMS). The Institute has a proud legacy of 42 years in which several other courses are also included such as Law, Engineering, Fashion design, architecture, and many more were introduced. SVKM is currently one of the largest educational societies in Mumbai which has catered to the mission of creating modern education systems and has been committed to developing numerous academic institutes and platforms for imparting knowledge to more than 40,000 students every year in over 33 educational institutions that offer premium education across schools, colleges and universities. In keeping with the university's mission to provide good quality socially sensitive human resources to the nation, the mission of NMIMS, Indore is to be an institution of excellence for learning & collaborative research in Management with a deep commitment to people.

At NMIMS deemed-to-be University, Indore, emphasis is placed not only on academic excellence but also on holistic development. The institute encourages students to engage in extracurricular activities, community service initiatives, and industry collaborations to broaden their perspectives and enhance their overall growth.



ABOUT SCHOOL OF LAW, INDORE

The School of Law, Indore has been envisioned to cater for a world-class legal education comprising a perfect blend of academic, clinical, professional as well as socially utilitarian education. The School of Law, with a clear understanding of the professional requirements in the legal arena in contemporary times, has a well-balanced curriculum to be delivered to the student under the leadership of qualified and efficient faculty members.

The School of Law hosts numerous co-curricular, extra-curricular, and cultural activities periodically to chisel the personality of the students. These include Moot Sessions, Client Counselling Sessions, Mock Trials, Mock Arbitration & Mediation Events, Parliamentary Debates as well as specifically tailored programs to commemorate occasions like Hindi Diwas, Law Day, Human Rights Day, to name a few. The School has connections with members of the Bar, members from the Law Firms as well as those from the Judiciary to provide the best professional exposure as well as to cater to the Internship requirements of the students.

The objective of the School of Law is to equip adaptable attorneys and legal practitioners to assist our community members in securing their fundamental rights and fulfilling their responsibilities.



FROM THE DESK OF DIRECTOR

Welcome to SVKM's NMIMS, Indore and the Law fest 2024. At NMIMS, we recognize the paramount importance of providing students with exposure to the practical intricacies of real-world challenges. Our commitment lies in fostering virtues such as equal opportunity, integrity, and respect for dissent, as we firmly believe in the significance of learning, unlearning, and relearning throughout one's professional journey. In our pursuit of excellence, we understand the responsibility of instilling the highest ethical, moral, professional, and personal standards in our students, ensuring their proactive engagement with societal concerns.



The Law fest 2024 is a multifaceted event which includes Second National Moot Court Competition, Samvaadik- First National Youth Parliamentary Debate, First National Legal Aid Policy Drafting Competition, Second National Legal Essay Writing Competition, First Legal Blog Writing Competition, First National Mediation Competition which embodies our commitment to this goal by providing a platform for numerous intellectual minds to convene and share their expertise. It offers students from across the nation the opportunity to showcase their legal knowledge and advocating skills and engage with other intellectually stimulating individuals. May this competition serve as a transformative moment in your academic journey, moulding you into competent professionals and conscientious contributors to society. We eagerly await your participation at NMIMS, Indore, and anticipate a memorable and enriching event.

Dr. Anshuman Jaswal

Director

SVKM's Narsee Monjee Institute of Management Studies, Indore Campus

FROM THE DESK OF ASSOCIATE DEAN

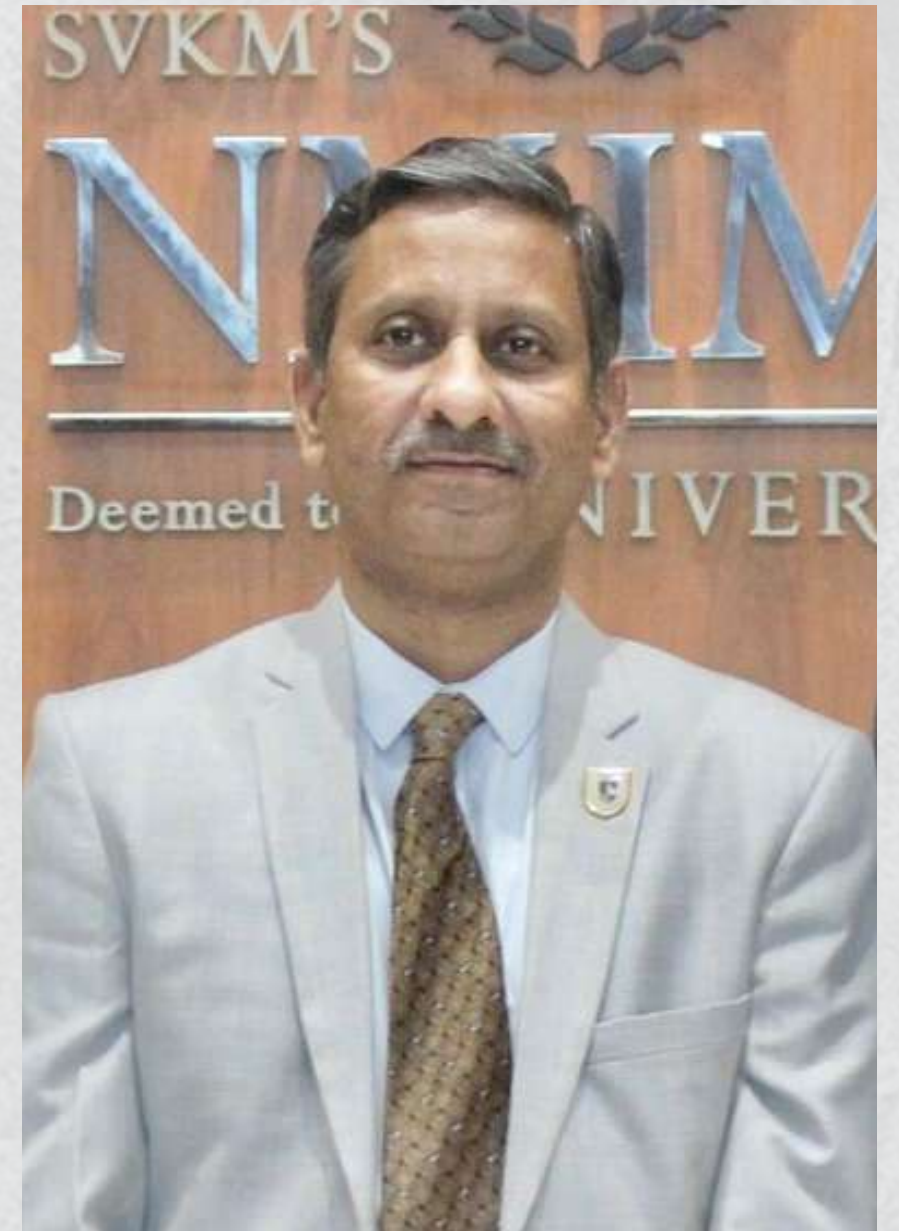
As the Associate Dean of the School of Law, NMIMS, Indore, I am pleased to announce the forthcoming National Law fest 2024. It is with great pleasure that I extend a warm welcome to all aspiring legal minds to Law Fest, a prestigious celebration of legal knowledge and skill. This year's festival promises an exceptional array of competitions designed to cultivate and showcase the diverse talents of future legal professionals.

The Law Fest is a reflection of our commitment to holistic education, offering students a platform to test their legal acumen, engage in meaningful dialogue, and forge connections with peers and professionals from across the nation.

The Law Fest 2024 presents a valuable opportunity for participating law students to engage with real-world challenges and propose innovative solutions. The students are being encouraged to think beyond conventional boundaries, to cultivate a culture of creativity and critical analysis. Law Fest transcends mere competition. It fosters a vibrant environment for intellectual exchange, allowing you to network with fellow students, connect with legal professionals, and gain valuable insights into the world of law. By actively participating in this competition, students will not only sharpen their skills but also contribute meaningfully to the advancement of legal discourse and the pursuit of social equity.

Embrace this opportunity to actively participate, demonstrate your legal prowess, and take your place among the brightest minds of the future legal community.

We look forward to welcoming you to the fest and witnessing your exceptional talents unfold.



Dr. Ashutosh Hajela

Associate Dean, School of Law

SVKM's Narsee Monjee Institute of Management Studies, Indore Campus

COMPETITIONS

NATIONAL MOOT COURT COMPETITION

NATIONAL MEDIATION COMPETITION

NATIONAL YOUTH PARLIAMENTARY DEBATE

**NATIONAL LEGAL AID POLICY DRAFTING
COMPETITION**

ESSAY WRITING COMPETITION

LEGAL BLOG WRITING COMPETITION

NATIONAL MOOT COURT COMPETITION



Register here

Prize Pool - Rs. 50,000

Connect Us + 91 8469665505
(Hiya Gandhi)

Email Us at -
mctas.solindore@nmims.edu



Moot Court & Trial Advocacy Society of the School of Law, proudly announces the Second National Moot Court Competition. The Second Moot Court Competition 2024 aims to provide an exceptional mooting experience to avid budding lawyers, simulate real-life court proceedings, and foster critical thinking and legal analysis. Through this competition, participants will have the opportunity to engage in rigorous legal arguments, apply legal principles to hypothetical scenarios, and receive constructive feedback from esteemed judges.

NATIONAL MEDIATION COMPETITION



Register here

Prize Pool - Rs. 44,000

Connect Us + 91 9425074535
(Ishita Jain)

Email Us at -
samadhanadrc.solindore@nmims.edu



SAMADHAN- The Alternative Dispute Resolution Committee of the School of Law is organizing the first national mediation competition which is a structured event that offers participants to, engage in mock mediation sessions to develop and showcase their skills in resolving disputes. The competition evaluates participant's ability to facilitate communication, manage conflicts, and reach agreements, emphasizing key aspects of mediation practice.

SAMVAADIK- NATIONAL YOUTH PARLIAMENTARY DEBATE



Register here

Prize Pool - Rs. 44,000

Connect Us + 91 77718 50500
(Srashti Chauhan)

Email Us at -
samvaad@nmims.edu

संVAAD

SAMVAAD: The Debating Society of the School of Law presents -SAMVAADIK transcends the traditional framework of a Youth Parliamentary Debate, transforming into an immersive experience designed to empower aspiring young minds and nurture future changemakers. It cultivates an environment for critical discourse, fostering the ability to challenge established paradigms and actively shape the future through the art of persuasive arguments and sound reasoning.

NATIONAL LEGAL AID POLICY DRAFTING COMPETITION



Register here

Prize Pool - Rs. 8,000

Connect Us + 91 7247351851
(Shradha Tomar)

Email Us at -
samatva.indore@nmims.edu



SAMATVA: The Legal Aid Society of the School of Law proudly announces the First National Legal Aid Policy Drafting Competition: "Unlocking Equal Justice for Specially Abled Individuals." Our aim is to foster an inclusive legal landscape by empowering the specially-abled community through innovative policies. Join us in crafting solutions that pave the way for accessible legal aid, ensuring that no individual is left behind in the pursuit of justice. Together, let's champion the theme 'Equal Justice, Accessible Paths' and make a lasting impact on the legal aid ecosystem in India.

GREEN PEN: ADVOCATING FOR CLEAN EARTH



Register here

Prize Pool - Rs. 5,000

Connect Us + 91 8103334187
(Amrita Sharma)

Email Us at -
pragyan.nmims@gmail.com



Pragyan: the Research and Publication Committee of the School of Law Indore Campus presents the Green Pen: Advocating for Clean Earth where we are organizing the Second National Essay Writing Competition and First Legal Blog Writing Competition on the theme of environmental law to raise awareness of environmental issues and foster dialogue regarding legal issues related to environmental law and encourage scholarship in this field.

PRIZE POOL RS. 1,39,000

**FOR COMPLETE COMPETITION DETAILS VISIT THE
GIVEN DRIVE LINK**

https://drive.google.com/drive/folders/1P7DEGxg9jijdr-35Ycz-73_GwxCE5fIg?usp=drive_link

GLIMPSES OF SCHOOL OF LAW



MEET THE TEAM

PATRON

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Dr. Durgambini Patel

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Student Co-Convener

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Ms. Abha Gupta
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Mr. Prakhar Sharma
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Faculty Coordinator

Ms. Amrita Sharma
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